

Name of the Corporate Debtor: BUXA DOOARS TEA CO. (INDIA) LTD; Date of Commencement of CIRP: 12-06-2026; List of Creditors as on: 03-08-2026; Name of IP: ; Process Number: 1; Last 5 digit of registration number:

[\(Please click here for previous Lists of Creditors\)](#)

(Filing under clause (ca) of sub-regulation (2) of regulation 13 the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016

Sl. No.	Category of Creditor	Summary of Claims Received		Summary of Claims Admitted			Amount of Contingent Claims	Amount of Claim Not Admitted	Amount of Claims under Verification	Details in Annexure (Only PDF)
		No. of Claims	Amount	No. of Claims	Amount	% Share in Total Amount of Claims Admitted				
1	Secured financial creditors belonging to any class of creditors	0	0	0	0	0.00	0	0	0	NA
2	Unsecured financial creditors belonging to any class of creditors	0	0	0	0	0.00	0	0	0	NA
3	Secured financial creditors (other than financial creditors belonging to any class of creditors)	1	110669210	1	110109892	77.37	0	0	559318	Annexure 3
4	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)	7	170842336	0	0	0.00	0	0	170842336	Annexure 4
5	Operational creditors (Workmen)	0	0	0	0	0.00	0	0	0	NA
6	Operational creditors (Employees)	0	0	0	0	0.00	0	0	0	NA
7	Operational creditors (Government Dues)	2	698800848	1	32197275	22.63	0	0	666603573	Annexure 7
8	Operational creditors (other than Workmen and Employees and Government Dues)	1	7700000	0	0	0.00	0	0	7700000	Annexure 8
9	Other creditors, if any, (other than financial creditors and operational creditors)	0	0	0	0	0.00	0	0	0	NA
Total		11	988012394	2	142307167	100.00	0	0	845705227	